We would like to know. We are asking a question and he gives us his own opinion.

SHRI KISHEN CHAND: Sir. the hon. Minister has made an incorrect statement that the expense ratio is found only when actuarial valuation takes place. The two have no connection at all. For every month, even for every day, the expenditure incurred to the income accrued can be expressed as a percentage. When I am asking this question he is diverting the attention of the House to another point and giving wrong information. I am asking him a straight question whether the expense ratio has anything to do with the actuarial valuation, and I want to know what is the expense ratio in order to find out whether under Government management the expense ratio is going up or coming down. It is a simple question.

SHRI M. C. SHAH: I cannot say anything about the experience of the hon. Member but from the figures that 1 have got we have got them for whole years, 1950, 1951, 1952, 1953, and 1954. We have not yet been able to get the expense ratio for 1955. As I said, under the Insurance Act, all those companies have to make all these statements 6 to 9 months after the year is over. So the expense ratio, as it is termed, can only be worked out after the valuation has been made. Now about the expenditure if he puts us a specific question, then I shall find out.

Shri V. K. DHAGE: Is it a fact that the expenses incurred in the business now are less than the expenses incurred before it was nationalised?

MR. CHAIRMAN: That is the question. They all want to know whether this nationalisation has resulted in economy or not. That is what they want to know. If you are not in a position to say, say so.

SHRI M. C. SHAH: There it becomes necessary to get the figures from 1st February 1955 to 31st July, 1955 of the expenditure incurred by all those companies and compare them with the expenses incurred under the Custodian's management.

MR. CHAIRMAN: That will do.

CULTURAL DELEGATIONS

*562. SHRI PURNA CHANDRA SHARMA: Will the Minister for EDUCATION be pleased to state the basis tor selection of cultural delegations to foreign countries?

THE DEPUTY MINISTER FOR EDUCATION (DR. MONO MOHAN DAS): The selection is made by Government in consultation with specialised agencies like the Akademis.

DR. MONO MOHAN DAS: I may add that the basis of the selection is indeed the proficiency of the artist in his or her line as proved by his or her performance in this country.

SHRI PURNA CHANDRA SHARMA: Is it a fact that the Assam Music Conference had approached the Government of India for selecting a troupe from amongst themselves for the last delegation?

DR. MONO MOHAN DAS: I have not got the information.

SHRI P. N. SAPRU: May I know, Sir, whether a cultural delegation is meant only for musicians, dancers, film stars and such like people or does the word 'culture' also include men of letters, men who are conversant with Indian philosophy and Indian systems of thought, men who have made some contribution

MR. CHAIRMAN: He understands it. Is culture to be identified with music, song and dance or is it more comprehensive—he asks.

DR. MONO MOHAN DAS: It is very comprehensive and it includes everything in addition to music, dance, etc.

SHRI P. N. SAPRU: Will the hon. Minister give us the names of men of letters and philosophers who have been sent along with these cultural missions?

DR. MONO MOHAN DAS: If it is the idea of the hon. Member that in every delegation we must include men of reputation from every line, then he is wrong. In certain delegation we send dancers and musicians; in certain delegations we send only educationists; in certain delegations we send only men of repute—good lecturers who are well versed in Indology, in the subjects of

culture of India. So different delegations contain different kinds of people.

Written Answers

SHRI S. MAHANTY: May I know whether the various regional strands of Indian culture are reflected in the composition of such delegations?

DR. MONO MOHAN DAS: I beg to submit, again, that we send some delegations which contain some musicians

MR. CHAIRMAN: What he wants to know is, are regional cultures represented in these, cultural delegations?

DR. MONO MOHAN DAS: Yes, Sir. To some extent.

SHRI S. MAHANTY: May I know, Sir, how many cultural delegations have so far been sent abroad; and will the hon. Minister, if not now, some time later, lay a statement on the Table showing the various regional strands of the great Indian culture which have been represented in these delegations?

Mr. CHAIRMAN: He knows that you have not got the information ready. He is asking you to make a statement about the cultural delegations; how they were constituted; how many Indo-logists and philosophers were represented; how many regional cultures were represented. He wants you to make a statement. That is what you want?

SHRI S. MAHANTY: Yes, Sir.

MR. CHAIRMAN: We shall ask him to do it.

SHRI S. MAHANTY: Let him say so.

MR. CHAIRMAN: He will take his time.

DR. MONO MOHAN DAS: When the Chairman has said, I must do it. Otherwise, I would ask for notice.

Mr. CHAIRMAN: Questions are over. Mr. Lai Bahadur.

WRITTEN ANSWERS TO QUES-TIONS

HYDROGENATED COLOURISATION OF VEGETABLE FATS

279. SHRI M. VALIULLA: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

- (a) whether any suitable colouring material for hydrogenated vegetable fats has been found; and
 - (b) if so, when?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA) : (a) and (b). No, Sir, Investigations, are in progress.

ASSISTANCE TO MORAL REARMAMENT ADMINISTRATION

280. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state the amount of assistance, if any, rendered to Moral Rearmament Admi nistration in India so far?

THE MINISTER FOR EDUCATION MAULANA ABUL KALAM AZAD) : No financial assistance has been given by the Government of India to the Moral Rearmament Administration in India so far.

INDIAN ADMINISTRATIVE SERVICE OFFICERS IN STATE AND CENTRAL GOVERNMENT SERVICE

- 281. SHRI VIJ AY SINGH: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) the number of Indian Administrative Service Officers in each State:
- (b) how many such officers in each State belong to States other than those in which they are now serving; and
- (c) how many Indian Administrative Service Officers from each State are in the Central Government Service?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (c). A statement is laid on the Table of the House. [See Appendix XIV, Annexure No. 921.

(b) Particulars about the domicile of the old entrants are not readily available, but for the last few years the Government of India have been allotting at least one recruit to a State (and sometimes more than one) not domiciled in that State.

PENSION AND GRATUITY RULES FOR I. A. S. AND I. P. S. OFFICERS

282. SHRIMATI YASHODA REDDY: Will the Minister for HOME AFFAIRS be pleased to state: